

DIST.JUDGE-I ADDITIONAL SESSIONS JUDGE KHAMGAON.

IN THE COURT OF : Shri V. T. Suryawanshi

DIST.JUDGE-I ADDITIONAL SESSIONS JUDGE KHAMGAON.

Return Report From: 01-11-2018 To:30-11-2018

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	Sessions Case									
	Other	15	0	0	1	0	0	14	0	0
	302 IPC Cases	41	0	0	0	0	0	41	0	0
	Other than 302 IPC	75	0	0	0	0	0	75	0	0
	Women Atrocities	89	0	0	4	0	0	85	0	0
	SC/ST Cases	1	0	0	0	0	0	1	0	0
	Other than IPC Case	10	1	0	0	0	0	11	0	0
2	Cri.Appeal									
	Other	9	0	0	1	1	0	7	0	1.2
	Against Judgment of Asstt. Sessions Judge	2	0	0	0	0	0	2	0	0
	Against Judgment of J.M.F.C.	129	1	0	0	1	0	129	0	0
3	Cri.Rev.App.	147	5	0	1	1	0	150	0	0.3
4	Cri.M.A.									
	Condonation of Delay	1	0	0	0	0	0	1	0	0
5	NDPS. S. Case	3	1	0	0	0	0	4	0	0
6	Spl.Case ACB									
	Other	1	0	0	0	0	0	1	0	0
	Filed by State	4	0	0	0	0	0	4	0	0
	Filed by CBI	2	0	0	0	0	0	2	0	0
7	Atro.Spl.Case	55	2	0	0	0	0	57	0	0
8	E.C.Act.Spl.Case	2	0	0	0	0	0	2	0	0
9	Cri.Bail Appln.									
	U/sec 438 of Cr.P.C.	18	10	0	8	0	0	20	0	0

	U/sec 439 of Cr.P.C.	6	7	0	6	0	1	6	0	0
10	MPID M.A.	2	0	0	0	0	0	2	0	0
11	Spl Case MSEB	20	6	0	0	1	0	25	0	0
12	Other Misc.Cri.Appln	36	1	0	0	0	2	35	0	0
13	Spl.Case Child Prot.	47	3	0	2	0	0	48	0	7
14	PWDVA Appeal	32	2	0	0	2	0	32	0	0
	Total	747	39	0	23	6	3	754	0	8.5

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Total No. of Days:	30
Total Holidays:	12
Total Leave:	0
Not Presided:	0
Total Working Days:	18
Units:	8.5
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	8.5

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: